

**GOVERNMENT OF INDIA
SHIPPING, ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:12
ANSWERED ON:01.12.2004
ROAD TAX IN MAHARASHTRA
Narhire Smt. Kalpana Ramesh

Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether there is any proposal to implement new road tax in Maharashtra;
- (b) if so, the details thereof;
- (c) the total amount of road tax deposited with the Union Government by the State of Maharashtra during the last three years; and
- (d) the total amount of road-tax likely to be received in year 2004-05?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K. H. MUNIYAPPA)

- (a) & (b) Levy and collection of road tax falls under the purview of the State Government.
- (c) The State Government does not deposit any part of the road tax with Union Government and this Ministry does not compile information on road tax collected by various States.
- (d) Does not arise.